

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4986
TO BE ANSWERED ON 01.04.2025**

SUB CATEGORISATION OF OBCs

4986. DR. D RAVI KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of groups, castes, or communities from Tamil Nadu have approached the Government or the NCBC for inclusion in the Other Backward Classes list since 2014 and the details of these requests;
- (b) the current status of the applications for OBC inclusion from Tamil Nadu, and how many are pending, accepted or rejected;
- (c) whether the Government implemented any recommendations from the Rohini Commission Report on the sub-categorization of OBCs, if so, the details thereof; and
- (d) whether the Government has taken any step to ensure fair and transparent evaluation of requests for OBC inclusion and extent to which it address concerns raised by various communities?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)**

(a): The State Government of Tamil Nadu has forwarded a list of 25 Communities to the Department of Social Justice and Empowerment and National Commission for Backward Classes, for inclusion in the Central List of Other Backward Classes for the state of Tamil Nadu. The details are at **Annexure**.

(b): After 102nd Constitution Amendment Act, 2018 which came into force on 11.08.2018, inclusion in the Central List of socially and educationally backward classes is done in accordance with the provision of Article 342A of the Constitution of India.

(c): The Commission to examine sub-categorisation of Other Backward Classes (OBCs) constituted under the Chairmanship of Justice G. Rohini, has submitted its report to the President on 31st July, 2023, which has not been received in this Department.

(d): To ensure fair and transparent evaluation of requests for OBC inclusion, 102nd Constitution Amendment Act, 2018 was enacted empowering the Parliament to include in or exclude from the Central List of socially and educationally backward classes.

Annexure referred to in part (a) of the Lok Sabha Unstarred Question No.4986 for 01.04.2025 raised by Dr. D Ravi Kumar.

Details of 25 Communities forwarded by the State Government of Tamil Nadu for inclusion in the Central List of Other Backward Classes for the state of Tamil Nadu.

S. No.	Name of Communities.
1	Reddy (Ganjam).
2	Kaniyala Vellalar.
3	O.P.S. Vellalar.
4	Paiyur Kotta Vellalar.
5	Moondrumandai Enbathu Nalu (84) ur sozhia Vellalar.
6	Kudikara Vellalar.
7	Oottruvalanattu Vellalar.
8	Sheik.
9	Syed.
10	Ansar.
11	Kasukkara Chettiar.
12	Karpoora Chettiar.
13	Lingayat.
14	Sundaram Chetty.
15	Urakkara Nayakkar.
16	Urkkira Kula Kshatriya Naickar.
17	Ayira Vaisyar.
18	Kongu Vaishnava.
19	Chowdry.
20	Kannadiya Naidu.
21	Vallanattu Chettiar.
22	Pandiya Vellalar.
23	Serakula Vellalar.
24	Orphans.
25	Transgender/ Eunuch.
